

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5329**

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

TRAINING TO POLICE PERSONNEL

5329. SHRI NATARAJAN P.R.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is providing high quality training to the police personnel for having trained man power in criminal justice and correctional administration;

(b) if so, the details thereof along with the action taken for achieving the goal of high quality training; and

(c) the details of the budget provision made/utilised and the number of police personnel trained as on date?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to provide training to the police personnel.

In so far as Ministry of Home Affairs is concerned, Sardar Vallabhbhai Patel National Police Academy (SVPNPA) imparts training to the Indian Police Service (IPS) probationers who are trained in criminal justice and

correctional administration. The following topics are covered during the basic course:

(i) Inter-operable Criminal Justice Systems (ICJS)

(ii) Strengthening the Criminal Justice System: Role of Defence

(iii) Strategies for achieving effective inter agency synergies in criminal justice system-Forensic Perspective

(iv) Reformation, Restitution and Recidivism vis-à-vis Criminal Justice System

Besides this, North Eastern Police Academy (NEPA) imparts training to directly recruited Sub-Inspectors and Dy Superintendent of Police of North Eastern States who are trained in criminal justice. Further, the Bureau of Police Research & Development (BPR&D) conducts training of Investigation officers and Prosecutors in collection and handling of evidence in sexual assault cases under the Nirbhaya Fund Scheme. Budgetary allocation for SVPNPA and NEPA are Rs. 151.60 crore and Rs. 36.79 crore respectively during 2021-22.